

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Yes. We have self-sufficiency in Aviation Turbine fuel and diesel oil. There is however, no production of aviation gasoline which is being imported, the demand being very small.

(b) The question of additional refinery capacity in the country is under study. It may take some more time to arrive at a final decision with regard to capacity, location, etc.

CIVIC AMENITIES IN MODEL TOWN, NEW DELHI

*42. CHAUDHARY A. MOHAMMAD : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is in fact that some of the blocks in Model Town area in New Delhi have not yet been provided with facilities like drinking water; sewerage, roads and hospitals; and

(b) if so, the time by when all these facilities are likely to be provided to that colony ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) Model Town is located in Civil Lines Zone of Delhi Municipal Corporation. Facilities like drinking water supply, sewerage and roads exist in all the blocks. Medical facilities comprising one allopathic dispensary, one ayurvedic dispensary and one Maternity and Child Welfare Centre exist for the area in the adjacent colony of Azadpur at a distance of about 2 to 3 furlongs from Model Town.

(b) The Municipal Corporation of Delhi has informed that there is at present no proposal for opening a Hospital or a Dispensary in Model Town proper.

FAMILY PLANNING IN MAHARASHTRA STATE

*43- SHRI N. C. GORAY : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that in the field of family planning, the State of Maharashtra has reached the target ahead of other States;

(b) If so, whether in view of this record the Government of India propose to extend maximum financial help to Maharashtra State to maintain its progress; and

(c) what steps Government intend to take in order to entice other States to attain the targets in family planning ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : (a) Maharashtra along with Punjab, Kerala, Tamil Nadu, Haryana and Orissa has done very good work so far in the field of Family Planning. The percentage of eligible couples covered upto February, 1970 by one or the other contraceptive methods in these States is as follows as compared to 16.7% for the country as a whole :—

Punjab	27.8%
Maharashtra	25.5%
Kerala	24.2%
Tamil Nadu	21.9%
Haryana	21.2%
Orissa	21.0%

(b) All the needed financial assistance by Maharashtra and other State Governments for this programme has been and is being given.

(c) A statement is laid on the Table of the Sabha.

STATEMENT

Policies and programmes relating to family planning are discussed and decided by involvement of all the States through the highest Advisory Committee on Family Planning viz- Central Family Planning Council which has all the State Health Ministers as members. Specific patterns of financial assistance indicating activities in the various fields have been drawn up and communicated to the States. The State Governments

are sanctioned 100% (upto 1968-69 this was 96 to 97% only) financial assistance for a period of 10 years for implementation of these schemes. The progress of the Programme is reviewed from time to time both by the Government of India and the State Governments at the highest levels through conferences with State Health Secretaries and Family Planning Administrators and remedial action to remove bottle necks is taken. There is close liaison between Central Department of Family Planning and the States implementing the programme through the Regional Directors, Zonal Meetings and personal visits. The States have been asked to bring expeditiously on ground the full basic infrastructures to motivate the people in favour of family planning and to provide contraceptive supplies and services. New schemes like intensive work and additional in-puts in populous districts, organised sectors and big hospitals where large number of deliveries take place are being introduced as amongst the other important steps for achieving the objectives. Greater mobility for the peripheral staff is also being provided.

GOVERNMENT ACCOMMODATION IN VITHALBHAI PATEL HOUSE, NEW DELHI

*44. SHRI MULKA GOVINDA REDDY : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) the number of Government Servants who have been provided residential accommodation in the Vithalbai Patel House;

(b) the different categories of such employees;

(c) since when the present occupants are occupying those houses; and

(d) the reasons for their continued occupation for more than two years ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) 53.

(b) The accommodation is allotted to Government servants drawing pay at Rs. 700 and more per month.

(c) The earliest allotment was made on the 2nd June, 1965 and the latest on the 26th September, 1969.

(d) In the absence of adequate demand from the House Committees for the Members of Parliament and to avoid loss of revenue to Government in keeping the flats vacant, the flats not required by the Members of Parliament are being allotted to Government servants.

PROBE INTO THE CONSTRUCTION OF HALDIA-BARAUNI PIPE LINE

*45. SHRI CHITTA BASU : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether the Rao Committee appointed to probe into the allegations against some officials in connection with the construction of the Haldia-Barauni Pipe Line, has submitted its report;

(b) if so, the main features of the report; and

(c) the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Yes, Sir, on the 16th April, 1970.

(b) and (c) The Report is under study.

BHARAT KRISHAK SAMAJ

◆46. DR. (MRS.) MANGLADEVI TALWAR : Will the PRIME MINISTER be pleased to state :

(a) whether any inquiry into the accounts of the Bharat Krishak Samaj has been made by Government recently; and

(b) whether the Samaj has paid all the Income-tax dues ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) An inquiry has been initiated by the Income-tax Department and is in progress.

(b) The Samaj was granted exemption upto Assessment Year 1961-62 under the provisions of the Indian Income-tax